

**Title:** Introduction of the Aircraft (Exemption from taxes And duties on Fuel and Lubricants) Bill, 2000.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (PROF. CHAMAN LAL GUPTA): I beg to move for leave to introduce a Bill to implement Agreement entered into by India with other countries in pursuance of the Convention on International Civil Aviation opened for signatures at Chicago on the 7<sup>th</sup> December, 1944.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to implement Agreement entered into by India with other countries in pursuance of the Convention on International Civil Aviation opened for signatures at Chicago on the 7<sup>th</sup> December, 1944. "

*The motion was adopted.*

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (PROF. CHAMAN LAL GUPTA): I introduce the Bill.

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MR. SPEAKER: The House stands adjourned to meet again at 1405 hours.

1333 hours

The Lok Sabha then adjourned for Lunch till Five minutes

*past Fourteen of the Clock.*

1411 hours

**The Lok Sabha re-assembled after Lunch at eleven minutes**

*past Fourteen of the Clock.*

*(Shrimati Margaret Alva in the Chair)*

MR. CHAIRMAN : Now we shall take up Matters under Rule 377.

14.12 hrs.